Written Answers to		[9 December, 2014]		Unstarred Questions 225		
1	2	3	4	5	6	7
Rajasthan	2021	36.2	43.1	51.6	126.2	257.0
Uttar Pradesh	2021	102.0	122.4	147.0	340.4	711.7
Bihar	2021	52.6	62.6	73.3	161.9	350.3
Assam	2021	16.0	17.9	19.5	42.9	96.2
West Bengal	2021	59.5	68.7	76.8	169.2	374.2
Jharkhand	2021	18.1	21.0	23.3	46.7	109.1
Odisha	2021	26.0	30.7	36.3	85.9	178.9
Chhattisgarh	2021	13.8	16.5	19.3	41.9	91.4
Madhya Pradesh	2021	36.8	42.8	50.9	119.6	250.0
Gujarat	2021	39.3	46.1	52.6	118.3	256.3
Maharashtra	2021	71.2	82.7	95.0	252.1	501.0
Andhra Pradesh*	2021	56.7	67.9	77.5	176.4	378.5
Karnataka	2021	41.3	49.4	55.8	130.3	276.8
Kerala	2021	29.6	36.6	41.9	104.8	212.9
Tamil Nadu	2021	53.4	65.8	75.9	171.9	366.9
North East States (Excluding Assam)	2021	8.1	4.7	10.5	25.7	49.0

Source: The Dementia India Report 2010.

Implementation of tobacco control working group recommendations

1822. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has decided to implement the recommendations of the Tobacco Control Working Group;
 - (b) if so, the details thereof;
 - (c) whether it is a fact that the recommendations of the Working Group are against

^{*} Separate figures for Andhra Pradesh and Telengana are not available as the report was released on 21.09.2010

the interests of the tobacco growing community which seriously affect the tobacco farming community;

- (d) whether Government is of the view to protect the tobacco growers' interests and take the measures to help the tobacco growers;
 - (e) if so, the details thereof; and
 - (f) the stand of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SHRIPAD YESSO NAIK): (a) and (b) There is no such body as Tobacco Control Working Group. However, a Committee was constituted by the Ministry to review and suggest amendments to the Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003 (COTPA). A draft Note for the Cabinet has been prepared and circulated for Inter - Ministerial Consultations.

(c) to (f) To protect the interests of tobacco growers the Ministry had supported a pilot project through Central Tobacco Research Institute, Rajahmundry on 'Alternative crops to bidi and chewing tobacco (2008-10)' in five agro ecological zones of the country. The Ministry of Health & Family Welfare has also written to other Ministries such as Agriculture and Commerce to consider development of new Schemes/ Programmes or modification of existing schemes for providing alternate crops to tobacco growers and also economically viable options with support for the tobacco growing farmers who are willing to shift over from tobacco, without any economic loss to them. An Interministerial Committee of Secretaries has been constituted at the national level under the chairpersonship of the Cabinet Secretary to review and develop a comprehensive policy on tobacco and tobacco related issues.

Shortfall in doctors' recruitment in Chhattisgarh

†1823. DR. BHUSHAN LAL JANGDE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the reasons for shortfall in the selection of medical graduates inspite of a number of medical colleges and AIIMS in Chhattisgarh;
- (b) whether the vacancies of doctors in Chhattisgarh are being filled from outside the State; and

[†]Original notice of the question was received in Hindi.